

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP (HC)/CAA/91 – 96/ 2017

NAME OF THE TRANSFEROR

: RADHASOAMI SECURITIES PVT LTD

NAME OF THE TRANSFEROR

: ONE SOURCE IDEAS PVT LTD

NAME OF THE TRANSFEROR

: NOCHI INDUSTRIES PVT LTD

NAME OF THE TRANSFEROR

: CAREWELL CONSULTANTS PVT LTD

NAME OF THE TRANSFEROR

: SUBH LABH SHARE BROKERS PVT LTD

NAME OF THE TRANSFEREE

: RADHASOAMI RESOURCES LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

① PAWAN SHABAikh

Counsel for the

ORDER Companies



FOR HARISHANKAR NANI

Counsels for both the parties present. As the court time is over, the matter is adjourned.

Put up on 12.07.2017 at 10.30 A.M.



(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))